

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(36) CP 410/441/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 11.06.2018

NAME OF THE PARTIES: M/s. Techno Products (Bombay) Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 241 of the Companies Act, 2013.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. This is an issue where stated to be fault of CSR provisions.
3. The letter is to be issued to the RoC, Mumbai directing to submit the report on or before the next date of hearing.
4. The matter is adjourned to **20.07.2018.**

SD/-

**M.K. SHRAWAT.**  
**Member (Judicial)**

**11.06.2018.**

Aah/Suresh